

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 178 of 2014 &
IA-289 of 2014

Dated 1st September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Him Urja Pvt. Ltd. Appellant(s)
Versus
Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Matrugupta Mishra for R-2

ORDER

Mr. Buddy A. Ranganadhan, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.1. Mr. Matrugupta Mishra, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.2. The Learned Counsel for the Respondents are directed to file their respect reply on or before 22.09.2014 after serving copy on the other side.

Post the matter for hearing on **10.10.2014**. In the meantime, rejoinder be file, if any.

(Rakesh Nath)
Technical Member
mk/js

(Justice M. Karpaga Vinayagam)
Chairperson